

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-508**  
IB-425/ND/2023

**IN THE MATTER OF:**

State Bank of India

**Vs.**

Shri Naresh Kumar Gupta

**.....Applicant**

**.....Respondent**

**SECTION**

U/s 95 (1) of IBC

**Order delivered on 16.05.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

Re-notified to **07.06.2024**.

**Sd/-  
(Dr. SANJEEV RANJAN)  
MEMBER (T)**